

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1004  
ANSWERED ON:03.03.2010  
CENTRALLY PROTECTED MONUMENTS IN ORISSA  
Pangi Shri Jayaram

**Will the Minister of CULTURE be pleased to state:**

- (a) the details of the Centrally protected monuments in Orissa, location-wise;
- (b) the amount sanctioned by the Government for their protection during the last three years; and
- (c) the protection measures adopted in respect of each such Centrally protected monument in Orissa?

**Answer**

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) 78 monuments have been protected by Archaeological Survey of India in Orissa under the Ancient Monuments and Archaeological Sites and Remains (AM&ASR) Act 1958. The list of centrally protected monuments in Orissa is at Annexure.

(b) The details of expenditure incurred on centrally protected monuments in Orissa during last three years are as under :

(Amount Rs. in lakhs)  
Year    Expenditure

|         |        |
|---------|--------|
| 2006-07 | 298.98 |
| 2007-08 | 278.29 |
| 2008-09 | 234.16 |

(c) Yearly programmes for conservation and maintenance of the centrally protected monuments are drawn as per their priorities depending upon the resources available.

ANAND PRAKASH PARANJPE